

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT) No. 169 of 2020**

**IN THE MATTER OF:**

**Gouri Bio Dairy & Milk Products Pvt. Ltd. ...Appellant**  
**Through its shareholder: Mr. Sanjay Soni**

**Vs**

**Registrar of Companies, Jharkhand ....Respondent**

**Present:**

**For Appellant:       None.**

**For Respondent:     None.**

**ORDER**  
**(Through Virtual Mode)**

**13.10.2020**       There is no representation on the side of the Appellant at the time of calling of the matter. Hence, the Registry is directed to List the matter on **11<sup>th</sup> November, 2020** under the caption 'For Admission (Fresh Cases)'.

[Justice Venugopal M.]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)

*Akc/Nn*